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ITEM NO.8

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).12413-12414/2010

GAJRAJ PRASAD TIWARI

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 17/07/2013 These Petitions were called on for hearing today.

For Petitioner(s)

Mr Ameet Siingh, Adv.
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Notices be re issued to respondent Nos. 1 to 5 and 7 through the concerned District Court in addition to postal service.

Respondent Nos. 6/1 and 6/2 are reported to be duly served but no one has put in appearance on their behalf.

List again on 9.9.2013.

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|(M.A.SAYEED)
|REGISTRAR

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